

(Signature)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
CHANDIGARH BENCH,
CHANDIGARH.**

O.A.No.060/00223/2014 &
M.As 060/00630/14, 00153/2015

Date of Decision : 16.07.2015

**CORAM: HON'BLE MRS. RAJWANT SANDHU, ADMINISTRATIVE MEMBER
HON'BLE DR. BRAHM A. AGRAWAL, JUDICIAL MEMBER**

Virender Singh, son of Sh. Balak Ram, working as Constable, Central Bureau of Investigation (Special Crime Branch), Sector 30, Chandigarh.

Applicant

Versus

1. Union of India, through the Secretary to Government of India, Ministry of Home Affairs, North Block, New Delhi.
2. The Director, Central Bureau of Investigation CGO Complex, Block No.3, Lodhi Road, New Delhi.
3. Additional Director, Central Bureau of Investigation, CGO Complex, Block No.3, Lodhi Road, New Delhi.
4. Tarun Gauba, Superintendent of Police, Central Bureau of Investigation, Special Crime Branch, Sector 30A, Chandigarh.
5. Vineet, Superintendent of Police, CBI, Anti-Corruption Branch, Sector 30A, Chandigarh.
6. Satinder Bisht, Enquiry Officer, Deputy Superintendent of Police, CBI, Anti-Corruption Branch, Sector 30A, Chandigarh.

Respondents

Present: Applicant in person.
 Mr. K.K.Thakur, counsel for respondent no.1
 Mr. Krishan M. Vohra, proxy for Mr. Sumeet Goel,
 counsel for respondents no.2 to 6.

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ORDER
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

1. Learned proxy counsel for respondents no.2 to 6 states that the present OA has been rendered infructuous as the enquiry against the applicant has been completed and penalty order has been issued vide Endst No.2088/17/C/PF/VS/CBI/SCB/CHG, dated 09.07.2015, which may be taken on record.
2. In view of these submissions made by the learned counsel and taking into account the content of para 8 of the OA, it is clear that the present OA has been rendered infructuous and is disposed of as such.
3. However, applicant states that he has not been released the subsistence allowance for the period that he remained under suspension. The respondents are directed to look into this aspect of the matter and pass appropriate orders as required.

**(RAJWANT SANDHU)
ADMINISTRATIVE MEMBER.**

**(DR. BRAHM A. AGRAWAL)
JUDICIAL MEMBER**

Place: Chandigarh

Dated: 16.07.2015

SV: